

(1998-99) of Madhya Pradesh State Dairy Development Corporation, Bhopal and related papers

कृषि मंत्रालय में राज्य मंत्री श्री हुक्मदेव नारायण यादव : श्रीमन्, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. कम्पनी अधिनियम, 1956 की धारा 619 की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) :-

(क) 1992-93 से 1995-96 तक के वर्षों के लिए कर्णाटक डेयरी डेवलपमेंट कारपोरेशन लिमिटेड, बंगलौर का वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षक का प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।

(ख) उपर्युक्त प्रतिवेदन को स्वीकार करते हुए सरकार द्वारा विवरण।

(2) ऊपर (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण (अंग्रेजी तथा हिन्दी में) [पुस्तकाल में रखी गयी। देखिए संख्या एल.टी. 573/99]

II. निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) :

(क) 1998-99 के वर्ष के लिए मध्य प्रदेश स्टेट डेयरी डेवलपमेंट कारपोरेशन, भोपाल का वार्षिक प्रतिवेदन और परिसमापक का लेखा विवरण, लेखाओं पर लेखापरीक्षक के प्रतिवेदन सहित।

(ख) उपर्युक्त प्रतिवेदन को स्वीकार करते हुए सरकार द्वारा विवरण। [पुस्तकाल में रखी गयी। देखिए संख्या एल.टी. 1274/99]

MOTION FOR ELECTION TO EMPLOYEES' STATE INSURANCE CORPORATION

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL): Sir, I move the following Motion:-

"That in pursuance of clause (i) of Section 4 read with Section 5 of the Employees' State Insurance Act, 1948 (No. 34 of 1948) and Rule 2A of the Employees' State Insurance (Central)

Rules, 1950, this House do proceed to elect, in such manner as the Chairman may direct, one member from among the Members of the House to be a member of the Employees' State Insurance Corporation."

The question was put and the motion was adopted

MR. CHAIRMAN; Now we take up Special Mentions.

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): Sir, I just want to raise an issue about the alleged death of a woman on her husband's funeral pyre. Hon. Prime Minister is here. I would like to have your permission to raise the issue.

MR. CHAIRMAN: Not now. You should have taken the permission from me earlier.

SHRIMATI JAYANTHI NATARAJAN:**

DR. ALLADI P. RAJKUMAR: **

MR. CHAIRMAN: Whatever I have not allowed will not go on record.

DR. ALLADI P. RAJKUMAR: **

MR. CHAIRMAN: Nothing will go on record. Shri Ram Deo Bhandary. No. ..(Interruptions)... No. Mr. Ram Deo Bhandary.

SHRIMATI JAYANTHI NATARAJAN : Sir, this is an issue where a woman has committed...

MR. CHAIRMAN : Where?

श्रीमती सरला माहेश्वरी (पश्चिमी बंगाल) : उसको गौरवान्वित किया जा रहा है

SHRIMATI JAYANTHI NATARAJAN : In Uttar Pradesh, near Kanpur where a woman has been on her husband's funeral pyre. Some people say that it is "sati". Others say that it is "suicide". Whatever it is, that a woman should be on her husband's funeral pyre is a barbaric act; and worship is going on at that site ..

**Not recorded as ordered by the Chair.

MR. CHAIRMAN : No. *...(Interruptions)...* No.

श्रीमती सरला माहेश्वरी : महिलाओं की इज्जत और मान मर्यादा का सवाल है

SHRIMATI JAYANTHI NATARAJAN : Sir, kindly request the Prime Minister to intervene; and let the House know what is going on there. *...(Interruptions)...* The hon. Prime Minister should intervene once more. We plead with the Prime Minister to respond to what we are saying. If there is any respect for the life of a woman, he will not allow any worship there. Honourable Prime Minister, please give us *...(Interruptions)...* We can only assume that the Prime Minister is not interested. *...(Interruptions)...* We are asking the Prime Minister. You are not the Prime Minister,

PROF. (SHRIMATI) BHARATI RAY (West Bengal) : We request the Prime Minister to respond. *...(Interruptions)...* We request the Prime Minister to respond.

श्रीमती सरला माहेश्वरी : 21वीं सदी में हमारे देश की महिलाओं का भविष्य क्या होने जा रहा है?

SHRIMATI JAYANTHI NATARAJAN : If the Prime Minister is not interested in the question of *sati*, in protest, we are all walking out of the House in protest against the Prime Minister not responding. *...(Interruptions)...* On the issue of woman, we are walking out of the House.

(At this stage, sortie hon. Members left the Chamber.)

SPECIAL MENTIONS

Re: Income Tax Notice to RJD President in connection with his daughter's marriage expenditure;

श्री रामदेव भंडारी (बिहार) : माननीय सभापति जी, आपने मुझे एक महत्वपूर्ण विषय पर बोलने का अवसर दिया है। मैं आपको धन्यवाद करता हूँ।

श्री एम.वैकैया नायडू (कर्णाटक) :(व्यवधान)... उसका क्या हुआ। उसके ऊपर कुछ प्रकाश डालें....(व्यवधान)...

श्री रामदेव भंडारी : राष्ट्रीय जनता दल के माननीय अध्यक्ष